

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MANOMAY VENTURES PRIVATE LIMITED
(Previously Known as Omkar Venture Private Limited)
OPERATING IN REAL ESTATE AT MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MANOMAY VENTURES PRIVATE LIMITED PAN: AABCO7813M CIN: U70102MH2013PTC239568
2.	Address of the registered office	Popular Metal works, Taty Tope Marg Joglekarwadi Sion Fish Mkt, Sion (E), Sion, Mumbai, Maharashtra, India, 400022
3.	URL of website	https://www.manomayventures.in/
4.	Details of place where majority of fixed assets are located	Slum Rehabilitation Scheme- SRA Scheme - At Majaswadi, Jogeshwari, Mumbai - 400060. Having SRA LOI no. SRA/ENG/1115/KE/ML/MHL/PL/LOI dated 05.02.2020 ("LOI")
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	There is no construction activity at the project Site at Majaswadi, Jogeshwari, Mumbai of the Corporate Debtor and the work have been stalled before commencement of CIRP.
7.	Number of employees/ workmen (As on the date of Publication of the Notice)	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Financial statements can be sought by emailing at irp.omkar@gmail.com and list of Creditors are available on https://www.manomayventures.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include eligibility for resolution applicant U/s 25(2)(h) of the code can be sought by email to RP on irp.omkar@gmail.com and is available on https://www.manomayventures.in/
10.	Last date for receipt of expression of interest	20th December, 2025
11.	Date of issue of provisional list of prospective resolution applicants	30th December, 2025
12.	Last date for submission of objections to provisional list	4th January, 2026
13.	Date of issue of final list of prospective resolution applicants	14th January, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19th January, 2026
15.	Last date for submission of resolution plans	18th February, 2026
16.	Process email id to submit Expression of Interest	irp.omkar@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not Registered

1. The Resolution Professional ("RP")/ Committee of Creditors ("CoC") shall have discretion to change the criteria for the EOI at any point of time.
2. The RP/CoC reserves the right to cancel or modify the process/ application without assigning any reason and without any liability whatsoever.

Manish Motilal Jaju
Digitally signed by Manish Motilal Jaju
Date: 2025.12.05 23:28:49 +05'30'

CA Manish Jaju
Resolution Professional For Manomay Ventures Private Limited
IP Reg. No. IBBI/IPA-001/IP-P00034/2016-2017/10087 AFA valid up to 30th June 2026
Address: D-502, Neelkanth Business Park, Vidyavihar West, Mumbai 400086

**INVITATION FOR EXPRESSION OF INTEREST FOR
MANOMAY VENTURES PRIVATE LIMITED
(Previously Known as Omkar Ventures Private Limited)**

EOI-Extension of Timeline

This is with reference to the detailed Invitation for Expressions of Interest ("IEOI") in Form G, published on 05th December, 2025 in the Corporate Insolvency Resolution Process of Manomay Ventures Private Limited (MVPL). Pursuant to the approval of the Committee of Creditors (CoC) of MVPL, the last date for submission of Expressions of Interest (EOIs) has been extended from 20th December, 2025 to 10th January, 2026 to encourage wider participation from Prospective Resolution Applicants (PRAs).

For details regarding the revised timelines and other updates, PRAs are requested to refer to the process-specific website: <https://www.manomayventures.in> / or contact us at the process- specific email ID: irp.omkar@gmail.com.

Manish Jaju

Resolution Professional in the matter of

Manomay Ventures Private Limited

Reg. No: IBBI/IPA-001/IP-P00034/2016-2017/10087

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INVITATION FOR EXPRESSION OF INTEREST FOR MANOMAY VENTURES PRIVATE LIMITED (Previously Known as Omkar Ventures Private Limited)

EOI-Extension of Timeline

This is with reference to the Detailed Invitation for Expressions of Interest (“IEOI”) in **Form G**, published on **05th December, 2025**, and the addendum thereto published on **20th December, 2025**, in relation to the Corporate Insolvency Resolution Process (“CIRP”) of **Manomay Ventures Private Limited (MVPL)**.

Pursuant to the approval of the Committee of Creditors (“CoC”) of MVPL, the **last date for submission of Expressions of Interest (“EOIs”) has been extended till 27th January, 2026**, with the objective of encouraging wider participation from Prospective Resolution Applicants (“PRAs”).

For details regarding the revised timelines and other updates, PRAs are requested to refer to the process-specific website [**www.manomayventures.in**](http://www.manomayventures.in) or contact the undersigned at the process-specific email ID: [**irp.omkar@gmail.com**](mailto:irp.omkar@gmail.com).

Manish Jaju

Resolution Professional in the matter of Manomay Ventures Private Limited

Reg. No: IBBI/IPA-001/IP-P00034/2016-2017/10087

AFA Valid up to 30/06/2026

Process Specific Address: D-502, Neelkanth Business Park,

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